

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 240 OF 2016

Dated: 1st October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Sasan Power Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Vishrov Mukerjee
Raveena Dhamija
Yashaswi Kant

Counsel for the Respondent(s) : Sethu Ramalingam for R1
G Umapathy
Pavitra B
Vaishnavi for R2
Rajiv Srivastava for R3 to R6
M.G. Ramachandran, Sr. Adv.
Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan for R7, R8, R9 & R14
Alok Shankar for R10
Swapna Seshadri R13

ORDER

List the matter for hearing on **21.11.2019**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

